

HIGH COURT OF JAMMU & KASHMIR

(Office of the Registrar General at Srinagar)

To,

The Registrar,
National Judicial Academy,
Bhopal.

No: 17264/RS

Dated: 20/09/2019

Subject: Regarding Nominations of Judicial Officers for NJA Programmes for the months of October to December, 2019.

Sir,

Please refer to communication No. NJA/Dir/Ac.Prog/2019-20/3221 dated 07-09-2019 received from the Director, National Judicial Academy, addressed to Hon'ble the Chief Justice of this High Court, regarding the subject cited above, I am desired to inform your goodself that the following Judicial Officers have been nominated to participate in the programmes shown against each:

S. No.	Prog. No.	Programme Date	Name of the Programme	Participants Nominated
1.	P-1172	04.10.2019 to 06.10.2019	Refresher Course for NDPS Courts	1. Mr. Sanjay Parihar, Addl. D&S Judge, Srinagar. 2. Mr. Jaffer Hussain Beigh, PO, J&K Sales Tax Tribunal.
2.	P-1187	08.11.2019 To 10.11.2019	Seminar for Principal District and Sessions Judges on Constitutional and Administrative Law	1. Mr. Ashok Kumar, Pr. D&S Judge, Baderwah. 2. Mr. Mohd. Yousuf Wani, Pr. D&S Judge, Ganderbal.
3.	P-1188	15.11.2019 To 17.11.2019	Workshop for Additional District Judges	1. Mr. Sarfaraz Hussain Shah, Pr. D&S Judge, Bandipora. 2. Mr. Vijay Singh Manhas, 2 nd Addl. D&S Judge, Srinagar.
4.	P-1189	15.11.2019 To 21.11.2019	Orientation Program for Junior Division Judges	1. Ms. Mehreen Mushtaq, Munsiff, Charar-e-Sharief. 2. Mr. Chemit Yurgyal Munsiff, Nobra.
5.	P-1190	22.11.2019 To 24.11.2019	Workshop on Negotiable Instruments Act, 1881	1. Mr. Vinod Kumar, Sub-Judge, Nowshera. 2. Ms. Tabasum Qadir Parray, Munsiff, Budgam.

6.	P-1191	23.11.2019 To 24.11.2019	Orientation Program on Cases Concerning Persons Residing Abroad	1. Mr. Verinder Singh Bhou, Addl. D&S Judge, Jammu. 2. Mr. Balbir Lal, Addl. D&S Judge, Srinagar.
7.	P-1193	06.12.2019 To 08.12.2019	Refresher Course for CBI Courts	1. Mr. Rajesh Sekhri, Special Judge Anti Corruption (CBI Cases), Jammu. 2. Mr. Mohan Singh Parihar, Special Judge, Anti Corruption (CBI Cases), Srinagar.
8.	P-1194	21.12.2019 To 22.12.2019	Workshop on Juvenile Justice (Care and Protection of Children) Act, 2015	1. Mr. Manjit Singh Manhas, CJM, Doda. 2. Mr. Raja Mohammad Tasleem, CJM, Pulwama.

You are requested to make the necessary arrangements for boarding, lodging and transport of the nominated Judicial Officers as per the travel plan which shall be communicated to you by them in due course.

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 17264-81/19

Dated: 30/09/2019

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur
4. Secretary to Hon'ble Mr. Justice Tashi Rabstan
5. Secretary to Hon'ble Mr. Justice Sanjeev Kumar
..... for information of Their Lordships.
6. Concerned Principal District & Sessions Judge
7. Director, J&K State Judicial Academy, Srinagar
8. Concerned Judicial Officers
9. Chief Accounts Officer, High Court of J&K, Srinagar
..... for information and necessary action.
10. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the High Court website.

Registrar General